

Central Administrative Tribunal
Principal Bench

(AF)

OA No.128/2001

New Delhi this the 19th day of October, 2010

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Dr. A.S. Sachdev, S/o Shri Gobind Ram,
761/23, Joshi Road, Karol Bagh,
New Delhi-110005

-Applicant

(None)

-V E R S U S-

1. Union of India, Through the Secretary,
Ministry of Human Resources & Development,
Department of Education, Govt. of India,
Shastri Bhawan, New Delhi
2. Government of NCT of Delhi,
Through the Principal Secretary,
(Technical Education),
Department of Training & Technical Education,
Pitampura, Delhi-110034
3. The Principal,
Delhi College of Engineering,
Bawana Road, Delhi
4. The Registrar, University of Delhi,
University Road, Delhi-110007
5. Prof. B.P. Bandyopadhyay,
Dept. of Production & Industrial Engineering,
C/o Faculty of Technology,
Old Delhi College of Engineering Building,
Kashmere Gate, Delhi-110006

-Respondents

(Shri Shyam Sunder, Sr. O.A., DPU)

O R D E R (Oral)

Shri Shanker Raju:

As none present for the counsel for applicant, Rule 15 of
the CAT (Procedure) Rules, 1987 is adopted.

AB

2. The applicant in this OA has sought fixation of pay in the pay scale of Rs. 16400-22400 w.e.f. 1.1.96 and also to allow him in his present post of Dean till the date of superannuation i.e. 31.01.2001.

3. When the matter was referred to the Full Bench with reference "Whether it would be in order, in the circumstances of this case, to follow the judgment rendered by the Division Bench of this Tribunal in OA No.2707/2000-Professor **U.C. Jindal v. Union of India & Others** and to pass further order as might considered necessary in the circumstances of the case". The reference was answered holding that the order of the Division Bench of the Tribunal in OA 2707/2000 would govern the field.

4. As we find in OA 2707/2000, the relief sought was grant of higher pay scale and enhancement of retirement age, the finding recorded has treated the applicant therein entitled for being placed in the higher pay scale of Rs.16400-22400 w.e.f. 1.1.96, the request of enhancement was turned down. Accordingly, in all fours, as per the Full Bench decision in **U.C. Jindal** (supra) covers the present issue. Partly allowing the OA, rejecting the request of enhancement of age, we direct respondents to place the applicant in the higher pay scale of Rs.16400-22400 w.e.f. 1.1.96 as University Teacher/Professor with all consequential monetary benefits and arrears, which shall be disbursed to him within a period

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of two months from the date of receipt of a copy of this order.

No costs.

Chhotray
(Dr. Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

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